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THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (d) M/s. Warner Hindustan and M/s. Infar (India) Ltd. were found to have exceeded the profitability limit prescribed in DPCO, 1979. The new DPCO, 1987 was announced by the Government while the question of adjustment in prices of formulations produced by the companies concerned wag still under consideration. Action to adjust the prices on the basis of profitability as per DPCO, 1987 will be duly taken, wherever found, necessary. The concerned revenue authorities have been requested to recover the amount of Rs. 106.36 lakhs overcharged by M/s. Warner Hindustan as arrears of land revenue, for being deposited into the Drug Price Equalisation Account.

Increase in the prices of Bulk Vitamins

- 3112. SHRI PURUSHOTTAM KAKOD-KAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 945 given in the Rajya Sabh,! on the 16th November, 1987 and state •
- (a) the names of the bulk vitamins where his Ministry received reports of increase in prices along with old and increased price of each;
- (b) whether it i_K a fact that the drug companies are required to submit form No. 1 to the Government before revising the prices of pric_e decontrolled drugs;
- (c) if so, whether his Ministry has examined the break-up and found it in orders;
 - (d) if so, what are the details thereof;
- (e) whether it i_s also a fact that there is *monopoly* production of vitamins and there are chances for increase of prices every now and then; and
- (f) if so, on what basis these drugs were price decontrolled?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OK INDUSTRY (SHRI R. K. JAI

CHANDRA SINGH): (a), (c), (d) and (e) The list of non-scheduled bulk drugs under DPCO 1987 is very large and vol-umenous, the required information is not readily available. Time and efforts required in collecting this information is ' not to be commensurate with the results likely to be achieved.

- (b) Yes, Sir.
- (f) The basis for the DPCO, 1987 were the Measures announced in December. 1986.

Demand and Supply of Electricity

- 3113. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pieased, to state:
- (a) what wa_s the gap between the de mand and supply of electricity as 'assessed upto 31st March, 1987;
- (b) what was the total electricity gene rated in the country during the period from 1985 to date, yearwise; and
- (c) what are the plans for generation of more electricity to bridge the gap *ot* demand and supply?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) During the period April, 1986 to March, 1987 the energy requirement in the country was 192356 million units against which the availability Was 174276 million units which represents a shortage of 18080 million units (9.4 per cent).

- (b) The total energy generation in the country during 1985-86, 1986-87 and 1987-88 (upto November, 1987) was 170037 million units, 187605 million units and 132054 million units respectively.
- (c) To improve the availability of power, the various measures taken include expediting commissioning of new capacity, op timum utilisation of existing capacity, im plementation of Centrally sponsored Renovation & Modernisation programme for thermal stations reduction in transmission